LOK SABHA

BULLETIN – PART II (General information relating to Parliamentary and other matters)

No. 8180	[Monday, February 19, 2024/ Magha 30, 1945 (Saka)]

No. 8180

Table Office

Statutory Orders laid on the Table of Lok Sabha

The following Statutory Rules and Orders made under the delegated powers of legislation were laid on the Table of Lok Sabha during the 15th Session of the 17th Lok Sabha. The number assigned to each order has been indicated in the Second Column and may be quoted for purposes of reference in future:-

Sl. No.	Number assigned to order/Date of Publication	Brief Subject or description	Date on which laid on the Table	Remarks
1	2	3	4	5
1.	<u>G.S.R.560(E)</u> 27.07.2023	The India International Arbitration Centre (Terms and Conditions and the Salary and allowances payable to Chairperson and Full Argument Argument Argument	02.02.2024	Published in Gazette of India, Extraordinary, Part- II, Section 3, sub-section
		Full-time Members) Second Amendment Rules, 2023.		(i).
2.	<u>G.S.R.717(E)</u> 04.10.2023	The India International Arbitration Centre (Composition and Functions of the Committees) Rules, 2023	-do-	-do-
3.	<u>F.No. A-60011/96/2023-Administration(AR)-IIAC</u> 01.09.2023	The India International Arbitration Centre (Conduct of Arbitration) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
4.	F.No. A-60011/117/2023-Administration(AR)-IIAC 05.10.2023	The India International Arbitration Centre (Manner of Appointment and Powers and Functions of the Chief Executive Officer) Regulations, 2023.	-do-	-do-
5.	<u>F.No. ICWA/Admn/551/10/2023</u> 07.11.2023	The Indian Council of World Affairs, Recruitment (Amendment) Regulations, 2023.	-do-	-do-

6.	<u>F.No.1-93/2023-NCH</u>	The National Commission for	02.02.2024	Published in Gazette of
	04.12.2023	Homoeopathy (General) Regulations, 2023.		India, Part-III, Section 4.
7.	F.No.3-36/2021/NCH/HEB/R.C.	The National Commission for	-do-	-do-
	04.12.2023	Homoeopathy (Medical Research in		
		Homoeopathy) Regulations, 2023.		
8.	F.No.3-104/2023/NCH/HEB/Exam Regulation	The National Commission for	-do-	-do-
	28.11.2023	Homoeopathy (National Examinations in		
		Homoeopathy) Regulations, 2023.		
9.	F.No. Sec/NCISM/Regulations/2023-1	The National Commission for Indian	-do-	-do-
	06.12.2023	System of Medicine (General) Regulations,		
10		2023.	,	1
10.	F.No. Sec/NCISM/Regulations/2023-1	The National Commission for Indian	-do-	-do-
	06.12.2023	System of Medicine (Procedure for		
		Engagement of Experts and Professionals) Regulations, 2023.		
11.	F.No. L-12015/18/2021-AS	The Institute of Teaching and Research in	-do-	-do-
11.	31.10.2023	Ayurveda (Amendment) Regulations, 2023.	-00-	-40-
12.	<u>S.O.5037(E)</u>	Declaring that the company namely, Shri	05.02.2024	Published in Gazette of
	23.11.2023	Narayani Nidhi Limited, having its		India, Extraordinary, Part-
		registered office at No. 28A, Kamalalayam		II, Section 3, sub-section
		Vadakarai, Tiruvarur, Tamil Nadu-610002,		(ii).
		to be a "Nidhi"		
13.	<u>1-CA(5)74A/2023</u>	Corrigendum to the Notification No. 1-	-do-	Published in Gazette of
	07.12.2023	CA(5)74/2023 dated 27 th September, 2023.		India, Part-III, Section 4.
14.	<u>G.S.R.584(E)</u>	The Companies (Incorporation) Second	-do-	Published in Gazette of
	02.08.2023	Amendment Rules, 2023.		India, Extraordinary, Part-
				II, Section 3, sub-section
1.5				(i).
15.	<u>G.S.R.790(E)</u>	The Companies (Incorporation) Third	-do-	-do-
16	20.10.2023	Amendment Rules, 2023.	1	1
16.	<u>G.S.R.802(E)</u> 27.10.2022	The Companies (Prospectus and Allotment of Securities) Second Amendment Rules,	-do-	-do-
	27.10.2023	2023.		
17.	G.S.R.801(E)	The Companies (Management and	-do-	-do-
1/.	<u>(3.5.K.801(E)</u> 27.10.2023	Administration) Second Amendment Rules,	-40-	-40-
	27.10.2023	2023.		
18.	<u>G.S.R.61(E)</u>	The Companies (Listing of equity shares in	-do-	-do-
10.	24.01.2024	permissible jurisdictions) Amendment	40	40
		Rules, 2024.		

19. O.S.R.094(E) 01.09.2023 The Limited Liability Partnership (Second 05.02.004 Fullsteet in Odzette 01 India, Extraordinary, Part- II, Section 3, sub-section (b. 20. G.S.R.803(E) 27.10.2023 The Limited Liability Partnership (Third 09.11.2023 -do- do- (Significant Beneficial Owners) Rules, 2023. -do- do- (Significant Beneficial Owners) Rules, 2023. -do- edo- do- (Gignificant Beneficial Owners) Rules, 2023. 21. G.S.R.802(E) 09.11.2023 The Limited Liability Partnership (Significant Beneficial Owners) Rules, 2023. -do- do- (Gignificant Beneficial Owners) Rules, 2023. -do- Published in Gazette of India, Part-III, Section 4. 23. S.O.4669(E) 25.10.2023 The Battery Waste Management (Amendment) Rules, 2023. -do- Values, 2023. -do- India, Fatraordinary, Part- II, Section 3, sub-section (i). 24. G.S.R.667(E) 18.09.2023 The Hazardous and Other Wastes 2023. -do- Values, 2023. -do- Values, 2023. 25. G.S.R.869(F) 20.12.2023 The Van (Sanrakshan Evan Sanwardhan) 20.12.2023 -do- Values, 2023. -do- Values, 2023. 26. <u>FEMA 14(R)/2023-RB</u> 20.032(E) The Foreign Exchange Management (Manager of Receipt and Payment) Regulations, 2023. -do- Values, 2024. -do- Values of India, Extraordinary, Part- II, Section 4. 27. <u>S.O.600(E)</u> 31.07.1989 The Vantrign Exchange Management (Non- da Foreign Higher Educational Institutions to offer Tw	19.	G.S.R.644(E)	The Limited Liability Partnership (Second	05.02.2024	Published in Gazette of
20. G.S.R.803(E) 27.10.2023 The Limited Liability Partnership (Third Amendment) Rules, 2023. -do- (bignificant Beneficial Owners) Rules, 2023. -do- -do- I. Section 3, sub-section (j). 21. G.S.R.832(E) 09.11.2023 The Limited Liability Partnership (General) Amendment Regulations, 2024. -do- -do- 22. L-3(2)(ReglGen. (Amdt.)/2024/CCI 12.01.2024 The Competition Commission of India (General) Amendment Regulations, 2024. -do- Published in Gazette of India, Extraordinary, Part- II, Section 3, sub-section (ii). 23. S.O.4669(E) 25.10.2023 The Hazardous and Other Wastes 18.09.2023 -do- Published in Gazette of India, Extraordinary, Part- II, Section 3, sub-section (ii). 24. G.S.R.677(E) 18.09.2023 The Hazardous and Other Wastes 2023. -do- 25. G.S.R.669(E) 20.12.0223 The Van (Sanrakshan Evan Sanvardhan) Rules, 2023. -do- 26. FEMA (4R)/2023-RB 20.12.0223 The Foreign Exchange Management (Manner of Receipt and Payment) Regulations, 2023. -do- 27. S.O.332(E) 24.01.2024 The University Grants Commission (Academic Collaboration between Indian and Foreign Higher Educational Institution bo Offer Waining, Joint Degree and Dual Degree Programmes) Regulations, 2022. -do- 28. <u>E.No.4-1/2022(IC)</u> 31.07.1989 The Un	19.			05.02.2024	
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22. L-3(2)/ReglGen. (Amdt.)/2024/CCI 12.01.2024 The Competition Commission of India (General) Amendment Regulations, 2024. Published in Gazette of India, Part-III, Section 4. 23. S.0.4660/ED 25.10.2023 The Battery Waste Management (Amendment) Rules, 2023. -do- India, Extraordinary, Part- II, Section 3, sub-section (ii). 24. G.S.R.6677(E) 18.09.2023 The Hazardous and Other Wastes (Management and Transboundary Wovement) Second Amendment Rules, 2023. -do- India, Extraordinary, Part- II, Section 3, sub-section (i). 25. G.S.R.869(E) 29.11.2023 The Van (Sanrakshan Evam Samvardhan) 20.12.2023 -do- Rules, 2023. 26. FEMA 14(R)/2023-RB 20.12.2023 The Foreign Exchange Management (Manner of Receipt and Payment) Regulations, 2023. -do- India, Extraordinary, Part- II, Section 4. 27. S.0.332(E) 24.01.2024 The Foreign Exchange Management (Manner of Receipt and Payment) Regulations, 2023. -do- India, Extraordinary, Part- II, Section 4. 28. F.No.4-1/2022(IC) 02.05.2022 The University Grants Commission (Academic Collaboration between Indian and Foreign Higher Educational Institutions to offer Twinning, Joint Degree and Dual Degree Programmes) Regulations, 2022 -do- India, Part-III, Section 4. 29. S.O.600(E) 31.07.1989 The NatTIONAL HOUSING BANK (Issue and Management of Bonds) (Amendment) 1989. -do- India, Extraordinary, Part- II, Section 3, sub-section (ii).		09.11.2023			
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28. <u>F.No.4-1/2022(IC)</u> 02.05.2022The University Grants Commission (Academic Collaboration between Indian and Foreign Higher Educational Institutions to offer Twinning, Joint Degree and Dual Degree Programmes) Regulations, 2022-do-Published in Gazette of India, Part-III, Section 4.29. <u>S.O.600(E)</u> 31.07.1989The NATIONAL HOUSING BANK (Issue and Management of Bonds) Regulations, 1989do-Published in Gazette of India, Extraordinary, Part- II, Section 3, sub-section (ii).30. <u>S.O.554(E)</u> 23.02.2002The National Housing Bank (Issue and Management of Bonds) (Amendment)-do-					
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30.S.O.554(E) 23.02.2002The National Housing Bank (Issue and Management of Bonds) (Amendment)-do-			1989.		
23.02.2002 Management of Bonds) (Amendment)					(ii).
	30.	<u>S.O.554(E)</u>	The National Housing Bank (Issue and	-do-	-do-
Regulations, 2001.		23.02.2002			
			Regulations, 2001.		

31.	F.No. NHB/RMMD/Bond Regulation/307 10.05.2008	The National Housing Bank (Issue and Management of Bonds) (Amendment) Regulations, 2007.	05.02.2024	Published in Gazette of India, Part-III, Section 4.				
32.	<u>S.O.857(E)</u> 08.11.1993	The National Housing Bank (Slum Improvement and Low Cost Housing Fund) Regulations, 1993.	-do-	Published in Gazette of India, Extraordinary, Part- II, Section 3, sub-section (ii).				
33.	<u>G.S.R.213(E)</u> 11.04.1997	The National Housing Bank (Officers') Service Regulations, 1997.	-do-	Published in Gazette of India, Extraordinary, Part- II, Section 3, sub-section (i).				
34. G.S.R.650(E) 30.10.1998 The National Housing Bank (Officers') Service (Amendment) Regulations, 1998. 35. <u>NHB/STF/POL/27</u> 12.09.2007 The National Housing Bank (Officers') Service (Amendment) Regulations, 2007. 36. <u>NHB/SER/01/2014</u> 19.06.2014 The National Housing Bank (Officers') Service (Amendment) Regulations, 2014.		The National Housing Bank (Officers') Service (Amendment) Regulations, 1998.	-do-	-do-				
	-do-	Published in Gazette of India, Part-III, Section 4.						
	-do-							
37.	<u>NHB/LD/Res407</u> 04.08.2004	The National Housing Bank (Nomination) Regulations, 2004.	-do-	-do-				
38.	<u>NHB/DHRD&A/111</u> 20.05.2003	The National Housing Bank (Employees') Pension Regulations, 2003.	-do-	-do-				
39.	17.10.2013 Pension (Amendment) Regulations, 2013	The National Housing Bank (Employees') -do-						
40.		-do-	-do-					
41.	<u>F.No. IRDAI/Reg/2/196/2024</u> 23.01.2024	The Insurance Regulatory and Development Authority of India (Expenses of Management, including Commission, of Insurers) Regulations, 2024.	-do-	-do-				
42.	F.No. IRDAI/Gen Insurance/ Tariff/1/195/2024 23.01.2024	Denotifying the Arbitration clause in all tariff products under Fire, Motor and Engineering, Workmen's Compensation and other classes of insurance business.	-do-	-do-				
43.	<u>F.No. PFRDA/16/05/112/0018/2020-REG-POP</u> 11.01.2024	The Pension Fund Regulatory and Development Authority (Point of Presence) (Amendment) Regulations, 2023.	-do-	-do-				

44.	G.S.R.94(E)	Seeking to amend Notification No.	05.02.2024	Published in Gazette of
	02.02.2024	18/2022-Central Excise, dated the 19 th July,	05.02.2024	India, Extraordinary, Part-
		2022 to increase the Special Additional		II, Section 3, sub-section
		Excise Duty on production of Petroleum		(i).
		Crude from Rs.1700/MT to Rs.3200/MT.		
45.	<u>G.S.R.149</u>	The Assam Rifles Naib Subedar (Cipher),	06.02.2024	Published in weekly
	21.10.2023	Group 'B', Non-Gazetted, Non-Ministerial		Gazette of India, Part-II,
		(Combatised) post, Recruitment Rules,		Section 3, Sub-section (1).
16		2023.	1	
46.	<u>G.S.R.857(E)</u>	The Central Reserve Police Force, Assistant	-do-	Published in Gazette of
	22.11.2023	Sub-Inspector (Motor Transport) Technical		India, Extraordinary, Part-
		Cadre, Group 'C' Post Recruitment Rules, 2023.		II, Section 3, sub-section (i).
47.	<u>G.S.R.865(E)</u>	The Central Reserve Police Force, Assistant	-do-	-do-
	24.11.2023	Sub-Inspector (Tailor) Tradesmen Cadre,		
		Group 'C' Post Recruitment Rules, 2023.		
48.	<u>G.S.R.902(E)</u>	Notifying extension of due date for	-do-	-do-
	20.12.2023	furnishing the return in FORM GSTR-3B		
		for the month of November, 2023 for the		
		persons registered in certain districts of Tamil Nadu.		
49.	S.O.5483(E)	Seeking to extend dates of specified	-do-	Published in Gazette of
49.	28.12.2023	compliances in exercise of powers under	-00-	India, Extraordinary, Part-
	28.12.2023	Section 168A of the said Act.		II, Section 3, sub-section
		Section 100/101 the sale rice.		(ii).
50.	<u>G.S.R.30(E)</u>	Notifying extension of due date for	-do-	Published in Gazette of
	05.01.2024	furnishing the return in FORM GSTR-3B		India, Extraordinary, Part-
		for the month of November, 2023 for the		II, Section 3, sub-section
		persons registered in certain districts of		(i).
- 1		Tamil Nadu.		
51.	<u>G.S.R.31(E)</u>	The Central Goods and Services Tax	-do-	-do-
50	05.01.2024	(Amendment) Rules, 2024.	1	
52.	<u>S.O.84(E)</u> 05.01.2024	Seeking to rescind the Notification No.	-do-	Published in Gazette of
	03.01.2024	30/2023-Central Tax dated 31st July, 2023.		India, Extraordinary, Part- II, Section 3, sub-section
				(ii).
53.	<u>S.O.85(E)</u>	Seeking notify special procedure to be	-do-	-do-
	05.01.2024	followed by a registered person engaged in		
		manufacturing of certain goods.		

54.	<u>G.S.R.921(E)</u>	The Insecticides (Seventh Amendment)	06.02.2024	Published in Gazette of
54.	28.12.2023	Rules, 2023.	00.02.2024	India, Extraordinary, Part-
	26.12.2023	Rules, 2025.		II, Section 3, sub-section
				(i).
55.	G.S.R.37(E)	The Insecticides (First Amendment) Rules,	-do-	(1). -do-
55.	12.01.2024	2024.	-40-	-40-
56.	<u>G.S.R.878(E)</u>	The Indian Administrative Service	07.02.2024	-do-
50.	06.12.2023	(Fixation of Cadre Strength) Second	07.02.2024	-00-
	00.12.2023	Amendment Regulations, 2023.		
57.	G.S.R.879(E)	The Indian Administrative Service (Pay)	-do-	-do-
57.	06.12.2023	Second Amendment Rules, 2023.	-00-	-40-
58.	<u> </u>	The Targeted Public Distribution System	-do-	-do-
58.	<u>16.01.2024</u>	(Control) Amendment Order, 2024.	-00-	-00-
59.	<u>S.O.5459(E)</u>	Directing that the commodities specified in	-do-	Published in Gazette of
59.	26.12.2023	column (2) of the Notification shall be	-00-	India, Extraordinary, Part-
	20.12.2023	packed in Jute packaging material for		II, Section 3, sub-section
		supply or distribution in such minimum		(ii).
		percentage as specified in corresponding		(11).
		entries in Column (3) of the Notification		
		with effect from the date of publication of		
		the notification in the official Gazette, upto		
		the 30th June, 2024.		
60.	S.O.5371(E)	The Rubber Gaskets for Pressure Cookers	-do-	-do-
00.	19.12.2023	(Quality Control) Order, 2023.	-40-	-40-
61.	S.O.5323(E)	The Cycle and Rickshaw Tyres and Tubes	-do-	-do-
01.	13.12.2023	(Quality Control) Order, 2023.	-00-	-40-
62.	G.S.R.09(E)	The Indian Post Office (Amendment)	-do-	Published in Gazette of
02.	03.01.2024	Rules, 2024.	-00-	India, Extraordinary, Part-
	05.01.2024	Ruics, 2024.		II, Section 3, sub-section
				(i).
63.	G.S.R.873(E)	The Bureau of Energy Efficiency	08.02.2024	-do-
	04.12.2023	Appointment and Terms and Conditions of		
		Service of Deputy Director General		
		(NMEEE) Amendment Rules, 2023.		
64.	F. No 20-28/2022-Reg./(Regulation)/(E)	The National Commission for Indian	-do-	Published in Gazette of
	29.12.2023	System of Medicine (Ethics and		India, Part-III, Section 4.
		Registration) Regulations, 2023.		

65. 66.	<u>F.No. BUSS/MES(UNANI-UG-Regl)/2023</u> 29.12.2023 <u>18-12/2022-BUSS (Sowa-Rigpa_UG-MES)</u>	The National Commission for Indian System of Medicine (Minimum Essential Standards, Assessment and Rating for Undergraduate Unani Colleges and Attached Teaching Hospitals) Regulations, 2023. The National Commission for Indian	08.02.2024 -do-	Published in Gazette of India, Part-III, Section 4. -do-
	29.12.2023	System of Medicine (Minimum Essential Standards, Assessment and Rating for Undergraduate Sowa-Rigpa Colleges and Attached Teaching Hospitals) Regulations, 2023.		
67.	<u>F.No.Sec/NCISM/Reg(1)/2023</u> 20.12.2023	The National Commission for Indian System of Medicine (National Examinations for Indian System of Medicine) Regulations, 2023.	-do-	-do-
68.	<u>L-12015/16/2023-AS</u> 19.01.2024	The Institute of Teaching and Research in Ayurveda (Amendment) Regulations, 2024	-do-	-do-
69.	<u>F.No. GAD/MPA/REGS//001/2023(E)</u> 20.09.2023	The Board of Major Port Authority for Mormugao Port (Meetings and Transaction of Business) Regulations, 2023.	09.02.2024	-do-
70.	<u>F.No. GAD/Legal-Amend/23/2023</u> 09.11.2023	The Mormugao Port Authority (Stevedoring and Shore Handling) Regulations, 2023.	-do-	-do-
71.	<u>G.S.R.201</u> 06.01.2024	The Ministry of Home Affairs, Assam Rifles, Subedar Major (Religious Teacher), Group 'B' Post, Recruitment Rules, 2023	-do-	Published in weekly Gazette of India, Part-II, Section 3, Sub-section (1).
72.	<u>G.S.R.904(E)</u> 21.12.2023	Amendments in the Notification No. G.S.R.734(E) dated the 13th October, 2021.	-do-	Published in Gazette of India, Extraordinary, Part- II, Section 3, sub-section (i).
73.	<u>G.S.R.909(E)</u> 22.12.2023	Amendments in the Notification No. G.S.R.328(E) dated the 30th April, 2022.	-do-	-do-
74.	<u>G.S.R.925(E)</u> 29.12.2023	Amendments in the Notification No. G.S.R.590 (E) dated the 13th August, 2008.	-do-	-do-
75.	<u>G.S.R.929(E)</u> 29.12.2023	Amendments in the Notification No. G.S.R.904(E) dated the 26th December, 2022.	-do-	-do-

76.	<u>G.S.R.40(E)</u> 15.01.2024	15.01.2024 mentioned therein.						
77.	<u>G.S.R.1(E)</u> 01.01.2024	Amendments in the Notification No. G.S.R.584(E) dated 19th July, 2022.	-do-	-do-				
78.	G.S.R.2(E) 01.01.2024Amendments in the Notification Nodo-G.S.R.492(E) dated 30th June, 2022.		-do-	-do-				
79.	<u>G.S.R.42(E)</u> 15.01.2024	Amendments in the Notification No. G.S.R.584(E) dated 19th July, 2022.	-do-	-do-				
80.	<u>G.S.R.11(E)</u> 03.01.2024	Amendments in the Notification No. G.S.R.666(E) dated 28th June, 2017.	-do-	-do-				
81.	<u>G.S.R.12(E)</u> 03.01.2024	Amendments in the Notification No. G.S.R.710(E) dated 28th June, 2017.	-do-	-do-				
82.	<u>G.S.R.923(E)</u> 29.12.2023	The Sea Cargo Manifest and Transhipment (First Amendment) Regulations, 2023.	-do-	-do-				
83.	<u>S.O.5492(E)</u> 29.12.2023	Amendments in Notification No. S.O.748(E) dated the 3rd August, 2001.		Published in Gazette of India, Extraordinary, Part- II, Section 3, sub-section (ii).				
84.	01/2024-CUSTOM (N.T.) 04.01.2024	Notifying Exchange Rate of conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-				
85.	<u>S.O.177(E)</u> 15.01.2024	Amendments in Notification No. S.O.748(E) dated the 3rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part- II, Section 3, sub-section (ii).				
86.	<u>04/2024-CUSTOM (N.T.)</u> 18.01.2024	Notifying Exchange Rate of conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.		-				
87.	<u>90/2023-CUSTOM (N.T.)</u> 07.12.2023	Notifying Exchange Rate of conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-				

88.	<u>S.O.5350(E)</u> 15.12.2023	Amendments in Notification No. S.O.748(E) dated the 3rd August, 2001.	09.02.2024	Published in Gazette of India, Extraordinary, Part- II, Section 3, sub-section (ii).					
89.	<u>92/2023-CUSTOM (N.T.)</u> 18.12.2023	Notifying Exchange Rate of conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-					
90.	<u>93/2023-CUSTOM (N.T.)</u> 21.12.2023	<u>93/2023-CUSTOM (N.T.)</u> Notifying Exchange Rate of conversion of -do-		-					
91.	<u>SEBI/LAD-NRO/GN/2023/161</u> 21.12.2023	The Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) (Seventh Amendment) Regulations, 2023.	The Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) (Seventh Amendment)-do- In In PuRegulations, 2023.Pu						
92.	<u>SEBI/LAD-NRO/GN/2023/162</u> 21.12.2023			-do-					
93.	<u>SEBI/LAD-NRO/GN/2023/163</u> 05.01.2024	The Securities and Exchange Board of India (Alternative Investment Funds) (Amendment) Regulations, 2024.	-do-	-do-					
94.	<u>G.S.R.898(E)</u> 18.12.2023	-do-	Published in Gazette of India, Extraordinary, Part- II, Section 3, sub-section (i).						
95.	<u>G.S.R.900(E)</u> 19.12.2023	The Income-tax Amendment (Twenty- Ninth Amendment) Rules, 2023.	-do-	-do-					
96.	<u>G.S.R.908(E)</u> 22.12.2023	The Income-tax Amendment (Thirtieth Amendment) Rules, 2023.	The Income-tax Amendment (Thirtieth Amendment) Rules, 2023do-Amendments in the Notification No. G.S.R.673(E) dated 28th June, 2017do-						
97.	<u>G.S.R.10(E)</u> 03.01.2024	Amendments in the Notification No. G.S.R.673(E) dated 28th June, 2017.							
98.	<u>S.O.1(E)</u> 29.12.2023	Constituting Principal Bench of Goods and Services Tax Appellate Tribunal at New Delhi with effect from the date of publication of this notification by the Central Government.	-do-	Published in Gazette of India, Extraordinary, Part- II, Section 3, sub-section (ii).					

99.	<u>Z-24/14/1/2020-DPC (E.I.)</u>	The Employees'	State	Insurance	09.02.2024	Published in	Gazette	of
	19.06.2023	Corporation (Staff	and Con	onditions of		India, Part-III,	Section 4.	
		Service) Regulations,	2023.					

UTPAL KUMAR SINGH Secretary General